LOSS IN PRODUCTION OF OIL DUE TO STRIKE IN OIL AND NATURAL GAS COMMISSION

*521. SHRI R. R. SINGH DEO: SHRI N. K. SANGHI: SHRI D. N. PATODIA: SHRI Y. A. PRASAD: SHRI BEDABRATA BARUA:

Will the Minister of PETROLEUM & CHEMICALS be pleased to state:

- (a) whether as a result of the strike in the Oil and Natural Gas Commission, there had been any fall in the production of oil and gas; and
- (b) if so, the loss sustained as a result of the strike?

MINISTER OF PETROLEUM THE AND CHEMICALS AND SOCIAL WEL-ASOKA MEHTA): FARE (SHRI (a) No, Sir.

(b) Does not arise.

SURVEY OF GULF OF CAMBAY FOR OIL EXPLORATION

*522. SHRI MAYAVAN: DR. RANEN SEN: SHRI RAJDEO SINGH: SHRI DEORAO PATIL:

Will the Minister of PETROLEUM & CHEMICALS be pleased to state:

- (a) whether the final report of the seismic survey conducted by the Soviet experts to explore oil deposits in the Gulf of Cambay has been received by Government; and
- (b) if so, the main recommendations thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WEL-(SHRI ASOKA MEHTA): (a) The report has been received by the Oil & Natural Gas Commission on 14-11-67.

(b) Further seismic serveys to cover the structures that have been discovered but not surveyed in detail and regional seismic survey to cover the area south of Bombay and the area southwest of the Kathiawar Peninsula, have been recommended. Deep exploratory drilling on one of the structures that has already been surveyed in detail, has also been recommended.

COMMITTEE TO EXAMINE ORGANISATIONAL CHANGES IN PUBLIC SECTOR FERTILIZER UNITS

*523. SHRI C. JANARDHANAN: SHRI INDRAJIT GUPTA: SHRI P. GOPALAN: SHRI JYOTIRMOY BASU: SHRI P. RAMAMURTI: SHRI K. ANIRUDHAN: SHRI S. C. BESRA:

Will the Minister of PETROLEUM & CHEMICALS be pleased to state:

- (a) whether Government have appointed a Committee to examine the possibility of organisation changes in the public sector fertilizer units:
- (b) if so, the personnel of the Committee; and
 - (c) its terms of reference?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WEL-(SHRI ASOKA MEHTA): (a) Yes, Sir. A Study Team has been appointed.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library, See No. LT-1901/67]

EXCHANGE VALUE OF RUPEE

*524. SHRIMATI **TARKESHWARI** SINHA:

SHRI PASHABHAI PATEL:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the value of rupee in the foreign market is below its official value of exchange;
 - (b) if so, the reasons therefor; and
- (c) whether this will lead to a further devaluation of the rupee in the future?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). value of the Indian rupee in foreign markets is below its official value of exchange only in respect of those quotations which relate to marginal transactions which are illegal and unauthorised. These transactions have limited economic significance.

(c) No. Sir.